# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

# Contempt Petition No.180/00042/2019 in Original Application No.180/00161/2015

### Tuesday, this the 11th day of June, 2019

#### CORAM:

## HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

D.Ajay, S/o.R.K.Dinesan,
Senior Section Engineer/Electrical/
Overhead Equipment/Traction Distribution/
Southern Railway/Chennai Divisional Office,
Chennai – 600 003.
Permanent Address: Anamika Bhavan,
Karikkakom P.O., Thiruvananthapuram – 695 007.

...Petitioner

## (By Advocate Mr.T.C.Govindaswamy)

#### versus

Smt.Sunita Vedantam, Chief Personnel Officer, Southern Railway, Headquarters Office, Park Town P.O., Chennai – 600 003.

...Respondent

#### (By Standing Counsel for the Railways)

This application having been heard on 11<sup>th</sup> June 2019, the Tribunal on the same day delivered the following :

#### ORDER (ORAL)

#### Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the case came up for consideration today, Standing Counsel for the Railways submitted a copy of the order issued by the Southern Railway dated 3.6.2019 by which the representation filed by the petitioner has been considered and rejected.

2. Accordingly the Contempt Petition is closed giving liberty to the petitioner to seek any relief which is remaining. No costs.

(Dated this the 11<sup>th</sup> day of June 2019)

### ASHISH KALIA JUDICIAL MEMBER

### E.K.BHARAT BHUSHAN ADMINISTRATIVE MEMBER

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### <u>List of Annexures in C.P.No.180/42/2019 in O.A.No.180/161/2015</u>

- **1. Annexure P-1** A copy of the order dated 15<sup>th</sup> January 2019 in O.A.No.180/161/2015 rendered by this Hon'ble Tribunal.
- **2. Annexure P-2** A copy of the letter dated 28<sup>th</sup> February 2019 issued to the Chief Personnel Officer, Southern Railway, Headquarters Office, Chennai.
- **3. Annexure P-3** A copy of the Postal cover indicating refusal of the Chief Personnel Officer to accept the registered letter with a remark "No such designation".
- **4. Annexure P-4** A copy of the letter dated 4.3.2019 addressed to the Chief Personnel Officer of Southern Railway, Chennai duly forwarded through proper channel.
- **5. Annexure P-5** A copy of the representation dated 11.4.2019 in the prescribed Grievance Representation Form submitted by the petitioner.